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O.A. No. 177/09

21st
ORDER DATED 21st May, 2009

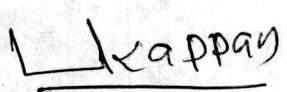
Coram:

Hon'ble Shri Justice K. Thankappan, Member (J)
Hon'ble Shri C.R. Mohapatra, Member (A)

Mr. J. Sengupta, Ld. Counsel appears for the applicant and seeks permission to withdraw this Original Application for which he has filed a Memo on 21.05.09. Mr. S.B. Jena, Ld. Additional Standing Counsel for the Respondents is present. Permission for withdrawal of this Original Application is allowed.

Accordingly, this Original Application is dismissed as withdrawn.


Member (A)


KAPPAN
MEMBER (J)